

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 1474 -JK (LD) of 2025
DATED:- 06 - 02 - 2025

Sanction is hereby accorded to the appointment of Officer's of Public Works (R&B) Department as Officer as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

No:-LAW-OIC/02/2025

Dated:- 06 - 02 - 2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, PW(R&B) Department
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

Reyaz Ali Bhat
06.02.25
(Reyaz Ali Bhat)

Assistant Legal Remembrancer

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Annexure to the Government Order No:- 1474 -JK(LD) of 2025 dated 06.02.2025

S. No	Case No	Case titled	OIC to be appointed
1.	WP© No. 392/2023	M/s Tech Build & Associates through its partner Sudhir Mehta Vs UT of J&K and ors.	Sh. Atul Gupta, Executive Engineer, PWD (R&B) Division Satwari,
3	WP© No. 3014/2023	Bahadur Singh Vs UT of J&K and others	Mr. Bhupinder Kumar, Executive Engineer, PWD(R&B) Division, Reasi,
4.	WP© No. 939/2023	Yash Pal Vs UT of J&K and others	Mr. Gurmeet Kumar, Executive Engineer, PWD(R&B) Division, R.S.Pura,
5.	WP© No. 2316/2023	Abdul Rahim Sohil Vs UT of J&K and others.	SH. Abhishek Gupta, Executive Engineer, PWD (R&B) Division Ramban
6.	WP(C) No. 2931/2024	M/s A.N Builders Vs UT of J&K and Ors.	Mr. Mohd. Farooq, Executive Engineer, PMGSY Division Ramban,
7.	WP© No. 3025/2023	Tahir Hussain and others Vs UT of J&K and others.	SH. Abhishek Gupta, Executive Engineer, PWD (R&B) Division Ramban
8.	WP© No. 2957/2023	Farooq Ahmed Kripal Vs UT of J&K and ors.	Sh. Irfan Ahmad Banday Executive Engineer, PWD (R&B) Division, Chatroo.
9.	WP© No. 1521/2023	Farooq Ahmed Kripak Vs UT of J&K and others	Ravinder Kumar, Executive Engineer, PWD (R&B) Division, Kishtwar.
10	WP (C) No. 2831/2023	Raj Kumar Sharma Vs UT of J&K and ors.	Mr. Bhupinder Kumar, Executive Engineer, PWD(R&B) Division, Reasi,
11.	WP© No. 2029/2022	Indra Devi and another Vs UT of J&K and others.	Sh. Mohd Sajjad Khan, Executive Engineer, PWD (R&B) Division Doda.
12	WP© No.802/2024	Gopal Singh and others Vs UT of J&K and others.	Mr. Shakti Kumar Raina, Executive Engineer, PWD (R&B) Division, Katra

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13	WP© No.388/2024	Kamloo Devi and others Vs UT of J&K and ors.	Mr. Shakti Kumar Raina, Executive Engineer, PWD (R&B) Division, Katra
14	WP© No.1145/2024	Kewal Singh and others Vs UT of J&K and others.	SH. Abhishek Gupta, Executive Engineer, PWD (R&B) Division Ramban
15.	WP(C) NO. 2697/2024	Abdul Majeed & Anr Vs UT of J&K & Ors	Sh. Atta Mohd. Executive Engineer, PWD (R&B) Division Gandoh
16.	WP(C) No. 1241/2024	Narinder Singh Vs UT of J&K & Ors	Sh. Atul Gupta, Executive Engineer, PWD (R&B) Division Satwari.
17.	WP(C) NO. 1997/2024	Babu Ram VS UT of J&K & Ors	Er. Shahid Mustafa Chowdhari, Executive Engineer, PMGSY Rajouri.
18.	WP(C) NO. 393/2024	Zia-Ul-Haq Malik Vs UT of J&K & Ors	Sh. Anil Malhotra, Executive Engineer, PMGSY Mahore
19.	WP(C) NO. 1315/2024	Razia Begum VS UT of J&K & Ors	Sh. Ranjit Singh, Executive Engineer, PMGSY Division Ramnagar
20.	WP(C) NO. 1530/2024	Nath Ram Vs UT of J&K & Ors	Sh. Rajesh Sharma, Executive Engineer, PMGSY Division Kishtwar
21.	WP(C) NO. 1731/2024	Kartar Chand VS UT of J&K & Ors	Sh. Sarwar Mehmood, Executive Engineer, PWD(R&B) Division Udhampur
22.	WP(C) NO. 1890/2024	Ghulam-UD-Din VS UT of J&K & Ors	Sh. Mohd Sajjad Khan, Executive Engineer, PWD (R&B) Division Doda.
23.	WP (C) No. 159/2025	Rattan Singh and Anr. Vs UT of J&K and others.	Sh. Ravinder Kimar, Executive Engineer, PWD (R&B) Division, Kishtwar
24.	WP© 150/2025	Safia Begum Vs UT of J&K and others.	Sh. Khalid Mehmood Qureshi, Executive Engineer, PWD(R&B) Division, Banihal

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25.	WP(C) 178/2025	No. Khadam Hussain & Ors Vs UT of J&K Th. Commi Secretary to Govt. PWD (R&B) Deptt. and others.	Sh. Sardar Khan, Executive Engineer, PWD (R&B) Division Rajouri,
26.	WPC No.109/2025	Kanshi Nath Vs UT of J&K and others.	Sh. Rajesh Sharma, Executive Engineer, PMGSY, Special Sub-Division/PIU, Marwah
27.	WPC No.114/2025	Roshan Lal and others Vs UT of J&K and others.	Mr. Ved Singh, Executive Engineer, PMGSY, Division Thathri, Doda
28.	WPC No.134/2025	Zaffar Iqbal Vs UT of J&K and others.	Sh. Imtiaz Ahmed Khan, Executive Engineer, PWD(R&B) Division, Poonch
29.	WPC No.129/2025	Manjeet Kumar and others Vs UT of J&K and others.	Sh. Mohd Sajad Khan, Executive Engineer, PWD(R&B) Special Sub- Division, Doda
30	OA No. /2025	Mohd Arif V/s UT of J&K & Ors	Er. Sansar Singh, Executive Engineer, PMGSY Division, Banihal
31	WPC No. Fresh /2025	UT of J&K & Ors V/s Cube construction Engineering Pvt. Ltd.	Er. Anil Malhotra Executive Engineer, PMGSY Division, Mahore
32	WP(C) 882/2023	No. Mohd Shafiq Vs UT of J&K & Ors	Sh. Anil Maholtra, Executive Engineer, PMGSY Division Mahore
33	WP(C) 1339/2024	No. Inhabitants of Village Amar Singh Pura through authorized person Reyaz Ahmed Zargar Vs UT of J&K and ors.	Mr. Atta Mohd, Executive Engineer, PWD (R&B) Division Gandoh
34	WPC No. 456/2024	Noor Ahmed Vs UT of J&K and ors.	Sh. Manoj Gupta, Executive Engineer, PWD (R&B) Division Surankote
35	WP(C) 2450/2024	NO. M/s T.B.A. Infrastructure (P) Ltd through its Managing Director, Chander Parkash Gupta Vs UT of J&K and ors.	Sh. Gurmeet Singh, Executive Engineer, PWD (R&B) Division RS Pura

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36	WP(C) 3076/2023	No.	M/s Jai Chandi Maa Group of Engineers, Reasi Vs UT of J&K and ors.	Sh. Bhupinder Singh, Executive Engineer, PW(R&B) Division Reasi.
37	WP(C) 2171/2023	No.	Balbir Singh Vs UT of J&K & Ors	Sh. Arvind Kumar Langay, Executive Engineer, PWD (R&B) Division Kathua
38	WP(C) 2221/2021	No.	Mohd Altaf Bhat and Ors Vs UT of J&K and ors	Sh. Mohd Shokit, Executive Engineer, PWD (R&B) Division, Nowshera,
39	WP(C) No.2707/2023		Suresh Kumar VS UT OF J&K & Ors	Sh. Mohd Shokit, Executive Engineer, PWD (R&B) Division, Nowshera,
40	WP(C) 1568/2021	No.	Mohd Altaf Bhat and Ors Vs UT of J&K and ors	Sh. Mohd Shokit, Executive Engineer, PWD (R&B) Division, Nowshera,
41	WP(C) 1996/2023	NO.,	Abdul Rashid Wani Vs UT of J&K & Ors	Sh. Khalid Mehmood Qureshi, Executive Engineer, PWD (R&B) Division Banihal
42	WP© No.2122/2023		Abdul Aziz and others Vs UT of J&K and others.	Sh. Khalid Mehmood Qureshi, Executive Engineer, PWD (R&B) Division Banihal
43	WP(C) 2600/2023	NO.	Khurshid Ahmed Vs UT of J&K	Sh. Mohd Sajjad Khan, Executive Engineer, PWD (R&B) Division Doda.

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